

1	2	3	4	5	6
					of pay with cumulative effect vide order dated 26.03.2015
6.	Shri Sumit Kumar, Warder-1357	Recovery of tobacco	01.08.2014	17.11.2014	I.O/P.O appointed Inquiry Under Progress
7.	Shri Sandeep, Warder-1483	Recovery of tobacco	01.08.2014	11.12.2014	I.O/P.O appointed Inquiry Under Progress
8.	Shri Ajeet Singh, Warder-673	Recover of ₹ 3000/-	29.08.2014	24.04.2015	I.O/P.O appointed Inquiry Under Progress
9.	Sh. Prashant Kumar, Warder-1338	Recovery of tobacco	08.09.2014	24.04.2015	I.O/P.O appointed Inquiry Under Progress
10.	Shri Krishna Prasad, Head Warder-548	Recovery of tobacco	28.11.2014	26.06.2015	I.O/P.O appointed Inquiry Under Progress
11.	Shri Kamaljeet, Warder-1356	Recovery of ₹ 8000/-	16.12.2014	16.07.2015	I.O/P.O appointed Inquiry Under Progress
12.	Shri Ramesh Kumar, Warder-1385	Recovery of charas like substances.	12.05.2015	-	Kept in abeyance due to dismissal in another case vide order dated 16.09.2015.
13.	Shri Prakash Kumar, Warder-1478	Recovery of tobacco			Matter under examination in vigilance branch, PHQ

Security forces personnel involved in espionage

†1959. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that soldiers posted in various security forces including BSF have been arrested on the charges of espionage for Pakistan;

† Original notice of the question was received in Hindi.

(b) if so, the details of soldiers arrested in the last three years;

(c) the number of ISI agents of Pakistan arrested on the charges of espionage during the above period;

(d) the extent of damage caused by the arrested secret agents and whether any assessment has been made in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) During the current year, one serving personnel of Border Security Force has been arrested on the charges of espionage on behalf of Pakistan's Inter Service Intelligence (ISI). An FIR was registered on 16 November, 2015 against the accused BSF personnel under Section 3/9 of the Official Secrets Act, 1923 and he has been placed under arrest. During the course of neutralization of Pak espionage modules between the period 2013-2015 (till date), 34 accused have been arrested under the provisions of Official Secrets Act, 1923. The details of accused are given in the Statement (*See below*).

(d) and (e) According to the assessment of intelligence agencies, no significant information pertaining to core issues of national security was compromised by the above mentioned accused since most of them were low ranking personnel with no access to such information.

Statement

Details of Persons arrested on charges of espionage on behalf of Pakistan's Inter Services Intelligence (ISI)

Year	Serving personnel of Police/Central Armed Police Forces	Serving/ retired of Armed Forces	Civilians	Foreigners	Total
2013	—	2	11	—	13
2014	—	4	2	1 (Sri Lankan)	7
2015	1	5	7	1 (Pakistani)	14
TOTAL	1	11	20	02	34